

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 88(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt. Ina Malhotra
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016

NAME OF THE COMPANY

M/s Smt. Smiti Golyan

V/s.

M/s. Crocus Chattles Pvt LTd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Ms. Ranjana Roy.		} For Petitioners	Srishti Kapoor
2.	Ms. Vasudha Sen			
3.	Mr. Abhay Pratap Singh			
4.	Ms. Srishti Kapoor			
5.	SARITA RANI	Adv.	} Respondents	Somanbhai
6.	Mr. Vivender Gauda	S. Adv.		
7.	Takshim Khan	Adv.		

Order

For orders see order in CP 27(ND)/2015